

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Kolkata Circuit Bench)**

**Appeal No. 216 of 2013**

**&**

**I.A. No. 295 of 2013**

**Dated : 31<sup>st</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity  
Regulatory Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant (s) : Mrs. Suparna Shirvastava  
Mr. A. Bhatnagar (Rep.)**

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1**

**ORDER**

We have heard the Learned Counsel for all the parties. They are directed to file their respective written submissions on or before 14.04.2014 after serving copy on the other side.

Post the matter for reporting compliance on **17.04.2014 at Delhi Bench.**

**(Rakesh Nath)  
Technical Member  
mk**

**(Justice M. Karpaga Vinayagam)  
Chairperson**